- (b) if so, what is the reason therefor and on what grounds the applications for the grant of licences of 140 wholesale dealers were rejected;
- (c) whether it is also a fact that the wholesale dealers, who have been given licences, include some of the dealers who have either been blacklisted or whose licences had already been cancelled; and
- (d) whether it is a fact that no wholesale dealer of the colonies situated on the other side of Jamuna and of Delhi Cantonment has been given licence and as a result thereof difficulty is being experienced in the distribution of sugar?]

खाद्य तथा कृषि मंत्री (श्री सी० सुबह्मण्यम) : (क) जून से दिल्ली में शर्करा के २२० थोक व्यापारियों में से केवल ६४ को शर्करा का नियतन किया जा रहा है।

- (ख) दिल्ली में शर्करा के वितरण पर पर्याप्त देखभाल रखने की दृष्टि से ऐसा किया गया है।
 - (ग) जी नहीं।
- (घ) जी हां। लेकिन इससे शर्करा के वितरण में कोई कठिनाई नहीं हुई हैं।

t[THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-NIAM): (a) Since June sugar is being allotted to only 64 out of 220 wholesale sugar dealers in Delhi.

- (b) This has been done with a view to ensure adequate supervision over distribution of sugar in Delhi.
 - (c) No, Sir.
- (d) Yes, Sir. But it has not resulted in any difficulty in the distribution of sugar.]
 - t[] English translation.

RECOMMENDATIONS OF THE AD HOC COMMITTEE ON TOURISM

•469. Shri OM MEHTA: Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 64 in the Rajya Sabha on the 1st June, 1964 and state what are the recommendations of the *Ad Hoc* Committee on Tourism appointed by Government in March, 1963 and what are the recommendations on which Government have taken action since then?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): The principal recommendations of the Report and the decisions taken by Government by way of implementation of these recommendations were indicated in the Government Resolution copies of which were attached to the reply to Unstarred Question No. 23 answered in the Rajya Sabha on 1st June, 1964.

PRICES OF CONSUMER GOODS SOLD THROUGH CO-OPERATIVE STORES

*470. SHRI N. PATRA: Will the Minister of COMMUNITY DEVELOP MENT AND CO-OPERATION be state: Will the

- (a) whether he is aware that the prices of one and the same kind of consumer goods vary from one consumer co-operative store to another co-operative store situated in New Delhi: and
 - (b) if so, the reason thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Yes, Sir.

- (b) Prices of consumer goods which are not fixed by Government or by the manufacturers sometimes vary from one store to another mainly due to the following reasons:
 - (1) Differences in the price at which stocks are purchased.